

MINUTES OF EPCG COMMITTEE HELD AT 11.00 AM ON 15.07.2010 IN ROOM NO. 04, UDYOG BHAWAN, NEW DELHI UNDER CHAIRMANSHIP OF SHRI V.K. GUPTA, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE.

Export Promotion Capital Goods (EPCG) Committee Meeting was held at 11.00 AM on 15.07.2010. Following officials participated:

S. No. Name and Designation

1. Shri V.K. Gupta, Addl. DGFT & Chairman
2. Shri Akash Taneja, Jt. DGFT.
3. Shri Saish Kumar, Industrial Adviser, DIPP
4. Shri Ishwar Singh, Dy. DGFT.
5. Shri Kamlesh Kumar, FTDO (EPCG-I).
6. Shri S.K. Swarnkar, FTDO (EPCG.II)

2. Minutes of last Meeting dated 03.06.2010 were confirmed.

3. The Agenda comprised of two parts, that is, Part-I and Part-II. It consisted of two types of cases i.e. Policy related cases and Nexus approval cases. At first, the Committee took up the cases relating to Policy and took the decisions as indicated against each of the case below :

S. No.	Case No.	Firm's Name	Licence No. & Date	Request of the firm	Decision of the EPCG Committee
1.	1 of Agenda	M/s India Crank Manufacturing Co. Rajkot.	2430000900 dated 05.03.2008	Regularization of location for installation of Capital Goods under Policy Relaxation.	The Committee considered the case as per Agenda. It was noted that the firm has installed the capital goods in its own unit at a different address other than the unit endorsed on the licence and got the installation certificate of Central Excise Authorities thereof. However, the firm did not obtain prior permission of the same from Regional Authorities. The Committee further noted that the firm is a SSI unit and had got endorsement of the new location in its RCMC and IEC before installation of capital goods. Had the firm given this address in the application, there would

					have not been any irregularity. This appears to be an inadvertent mistake by a new comer. In view of this, the request of the firm for regularization of location at Lodhika, G.I.D.C., Metoda, Rajkot instead of unit at 44, AJI G.I.D.C. Rajkot has been allowed subject to the condition that the new location should also be endorsed on the SSI certificate.
2.	2 of Agenda	M/s M&M. Cocoa Product Pvt. Limited, Chandigarh	(i) 2230000444 dated 26.10.2006 (ii) 2230000514 (iii) 2230000575 and (iv) 2230000576.	Acceptance of Cocoa Beans in the form of Cocoa powder/Butter/Chocolates as Agriculture Products for fulfillment of export obligation against EPCG authorizations.	The case was considered as per Agenda and with specific reference to the comments of the Policy -3 section . The Committee noted that the export product cannot be construed to be an agricultural product for the purpose of Para 5.7.6 of HBP.Vol under EPCG Scheme. Export product is Processed Food Item and not a basic agricultural product. Therefore, the request of the firm for non-maintenance of Annual average export obligation benefit under Para 5.7.6 of FTP has been rejected.
3.	3 of Agenda	M/s Hyundai Motors India Limited	EPCG Authorizations issued during 1997-2010.	Recognition of Vendors for redemption of EPCG Authorizations.	Shri Mukundrajan, General Manager appeared before the Committee and made submissions in support of the request. The Committee noted that the firm has got the capital goods installed in the premises of technically specialized vendors and obtained installation certificates from the Excise authorities and the certificate has endorsement of both M/s

					Hyundai Motors Limited as well as the name of the vendors. The Committee further noted that these vendors are only for manufacturing of specific components of the Hyundai Motors. M/s Hyundai Motors could have got endorsement of as many vendors as they wanted in their licences as supporting manufacturers. Committee noted their large turnover, investment, export potential and peculiar nature of Auto Car Industry wherein large number of vendors or supporting manufacturers are required. The firm has fulfilled 210% export obligation in respect of all the EPCG licences issued so far. It was decided to allow endorsement of the vendors as supporting manufacturers for regularization of the licences against which entire export obligation has been fulfilled subject to verification of details by Regional Authority.
4.	4 of Agenda	M/s Insulator & Electrical Company, Bhopal	1130000113 dated 11.02.2003.	Nexus Approval in respect of licence No. 1130000113 dated 11.02.2003.	Shri S.C. Kaushik, Export Manager, appeared before the Committee and made submissions that the Committee had certified the nexus in respect of licence No.11300000104 dated 12.12.2002 having the same import items/export product as in the subject licence. The Committee noted that he Beams are refractory material and enquired from the representative that the beams imported were for the new

					furnace or old. The representative submitted that the beams imported against the subject licence were for the new furnace and are for initial lining which is permitted under FTP. The Committee decided to certify the nexus subject to furnishing a Chartered Engineer Certificate that the Beams imported against the subject licence were for the new furnace only.
5.	5 of Agenda	M/s Haldiram, Kolkatta.	02500228 dated 28.12.1999	Regularisation of extension from 2006-2008 and grant of Extension from 2008 to 2010 for redemption of EPCG authorization. Non-maintenance of Annual Average export obligation for agriculture products.	The Committee regularized the extension in EOP from 2006-08 and allowed extension in EOP from 2008-2010 under the provisions of Para 5.11 of HBP.Vol.I. However, in regard to the request for non-maintenance of Annual Average Export Obligation, the Committee noted that the export products are processed food items and as such it is not Agricultural products and is therefore not eligible for waiver of Average export obligation.
6.	6 of Agenda	M/s Duropack India Limited. Delhi.	0530130652 dated 01.11.99	Extension in EOP for 12 years under BIFR provisions and condonation of shortfall in meeting the threshold limit of 90% under Zero duty Scheme.	The Committee considered the case as per Agenda. The Committee noted that the firm is a BIFR unit and Rehabilitation package approved by BIFR does not specify the period of extension. The Committee therefore decided to extend the EOP for 12 years as per Para 5.5.1 of FTP. It was also decided to allow conversion of the EPCG authorization from zero duty to 10% duty

					scheme subject to payment of applicable duty by the firm.
7.	7 of Agenda	M/s Astra Lighting Limited, Chandigarh	3493790 dated 26.10.1998	Condonation of Procedural Lapse of not mentioning EPCG License number and date on Export Shipping Bills.	The Committee noted that the Grievance Redressal Committee extended the Export Obligation Period in its meeting held on 27.2.2006. However, since the extension granted by GRC was endorsed only in 2009, the custom authorities did not allow mentioning of licence number and date on the shipping bills in absence of the validity of the licence. In view of this, the Committee decided to accept the export made by the firm during the extended period under the provisions of Circular No. 7 dated 11.7.2002 which is already in effect. Further, the Committee desired that the above circular may be incorporated in the ensuing FTP/HBP.Vol.I.
8.	8 of Agenda	M/s Chatha Foods Private Limited, Mohali, Punjab	0043420 dated 08.10.1998	(i) Extension in export obligation period for four months from 08.10.2009 to 05.02.2010 for regularization of Shipment bill. (ii) Condonation of Shortfall of 4.68% in the export obligation.	Shri Kulbeer Walia, General Manager, appeared before the Committee and made submissions in support of the request. It was brought to the notice of the Committee that RA had corrected the export obligation vide their letter No. EPCG/24/AM99/246638 dated 10.5.2010 thereby increasing the EO by US \$ 1.33 lakhs. The Committee noted that the firm has already fulfilled the export obligation within the extended period. However, the last shipment was though sent from the factory

					premises within the validity of the EOP, but the same was cleared from Custom Authorities only on 5.2.2010. Therefore, the Committee decided to extend the period four months for regularization of the licence. With regard to condonation of shortfall of 5% export obligation, the Committee observed that the provisions are already available in Para 5.12 HBP.VOL.I and as such it may be condoned by RA.
9.	9 of Agenda	M/s Sumi Motherson Innovative Engg. Limited, Nodia.	0530133740 dated 15.01.2003	Fixation of Nexus approval	Shri Brajesh Chhabra, General Manager appeared before the Committee and made submissions that the UPS and the Batteries were imported separately and showed Bill of Entries in support of the above facts. The Committee therefore decided to certify the nexus subject to execution of an undertaking that the Batteries imported separately were meant for use in the UPS which was imported without the battery component.

10.	10 of Agenda	M/s Rubamin Limited, Vadodara		Clarification for issuance of EPCG licence for import of Catalyst for initial charge required for technologically upgraded existing plant.	Shri Sumit Bhargava, Manager appeared before the Committee and made submissions in support of the request. The Committee noted that the firm has an existing Plant for manufacturing of Cobalt and Cobalt Compounds; the
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					capital goods installed therein have been technically upgraded; and catalyst i.e. (CYANEX-272 EXTRACTANT) is an essential input for initial charge of the upgraded Plant. Hence, the Committee decided to allow import of 4600Kgs of CYANEX-272 EXTRACTANT as catalyst for initial charge as per Para 9.12 of FTP. The top-up quantity to make up the losses of the catalyst would be imported on payment of full customs duty. The Committee further decided that import of refractory material/catalyst for initial charge in cases of upgradation of Plant and Machinery should be permitted only with the approval of the EPCG Committee.
11.	11 of Agenda	M/s Sterlite Technologies Limited, Mumbai.	0330003529 dated 22.04.2003	(i) Extension in EOP from 8 years to 12 years in respect of EPCG licence No.0330003529 dated 22.04.2003 due to licence being of more than 100 Crores. (ii) Inclusion of alternate product.	The case was considered as per Agenda. The Committee noted that though the application for issuance of the licence was submitted in AM02, the licence was actually issued in AM04 and hence the policy applicable to the subject licence is AM04. As per the Policy for AM04, the licences with cif value of and above 100 crores are entitled for 12 years EOP. In view of this, the Committee decided to accede to the request for enhancing the export obligation period upto 12 years from the date of issuance of the subject licence.

12.	12 of Agenda	M/s Vardhman Textiles Limited, Ludhiana	01500737 dated 17.03.1999	Inclusion of alternate products, viz Yarn from 26.07.2005 and carry forward of EO performance from 2 nd and 3 rd Block to 4 th block	Shri Rajesh Chopra, Vice President, appeared before the Committee and made submissions in support of the request. The Committee noted that as per the provisions of Para 5.8.3 of HBP.Vol.I , the block-wise performance may be condoned subject to payment of 2% composition fee in proportion to the shortfall in the export obligation at the end of each block and allowed refixation of the export obligation on duty saved amount basis as per Para 5.19 of the HBP.Vol.I. The Committee also acceded to the request for inclusion of 'Yarn' as an alternate product from 26.7.2005 (date of application).
13.	13 of Agenda	M/s Paramount Textiles Pvt. Limited	(i) 3530000119 dated 24.05.2001 (ii) 3530000129 dated 12.07.2001.	(i) Extension in EOP for 2 years and condonation of block-wise fulfillment of Export obligation. (ii) Refixation of EO on duty saved amount.	The Committee decided that as per the provisions of Para 5.8.3 of HBP.Vol.I, the block-wise performance may be condoned subject to payment of 2% composition fee in proportion to shortfall in the export obligation at the end of each block and refix the export obligation on duty saved amount basis as per Para 5.19 of the HBP.Vol.I. The Committee also acceded to the request for extension in EOP for 2 years subject to payment of 2% composition fee for each year of extension, or enhancement of 10% EO for each year of extension, as per the choice of the

					exporter, under Para 5.11 of HBP.Vol.I.
14.	14 of Agenda	M/s Pioneer Industries Limited, Pathankot.	3030000183 dated 11.05.2001	Condonation of Block-wise Export Obligation fulfillment under Para 6.11 of (RE-2001) FTP.	The Committee decided to allow the condonation of Block-wise EO fulfillment under para 5.8.3 of HBP.Vol.I. However, the Committee noted that since the firm is a BIFR Unit, the condonation may be allowed without insisting for composition fee.
15.	15 of Agenda	M/s Garware Wall Ropes Limited, Pune	3130000080 dated 30.11.2000	(i) Request for relaxation in terms for Para 4.14 of EXIM Policy 1997-2002 from the condition of Para 6.11 (B) Read with Para 6.15 of HBP 1997-2002. (ii) Fulfillment of EO Block-wise and (iii) Extension in Export Obligation period from 2nd block period to 3rd block.	The Committee considered the request as per Agenda. It was noted that the firm has fulfilled the entire export obligation within the validity of the licence. The Committee decided to allow condonation of shortfall in maintenance of block-wise export obligation under Para 5.8.3 of HBP.Vol.I.i.e. subject to payment of 2% composition fee in proportion to shortfall in EO at the end of each block.
16.	16 of Agenda	M/s Larsen & Toubro Ltd, Mumbai		Import of Shipyard Transporter under EPCG Scheme.	The case was considered as per Agenda. Shri Ashok Sahijwani, DGM appeared before the Committee and made submissions in support of the request. The Committee noted that the Shipyard Transporter is a specialized equipment for hull elevation and assembly purposes and is specially designed to be used for lifting of ship hulls and other load vessels in dockyard and boatyard for assembly of hulls. The equipment cannot

					ply on road. In view of this, the Committee allowed import of Shipyard Transporter under EPCG Scheme.
17.	17 of Agenda	M/s Bombay Dyeing & Mfg. Co. Ltd.	As per enclosure	Deletion of annual average in respect of 23 EPCG Authorizations issued during the period 2.08.2006 to 27.05.2008 (As per R.A. Report) enclosed.	Shri Bhanwar Singh, General Manager, appeared before the Committee and made submissions in support of the request. The Committee noted that the firm had only Two units. One of the two units was closed down as per the order of Maharashtra Government. However, the export made by the closed unit was included for fixation of annual average export obligation against the licence issued subsequent to the closure of the unit. The Committee however asked the firm to submit details of the export figures, year-wise, to arrive at exact figures of export included for fixation of annual average export obligation against the licences issued after closure of the unit. Hence, the case was deferred.
18.	18 of Agenda	M/s KLT Authomotive & Tubular Products Ltd, Mumbai	0330000744 dated 05.12.2000	Nexus Approval (Amendment in description of export product).	Shri Mayank Jain, Vice President appeared before the Committee and made submissions in support of the request. The Committee noted that there is clear nexus between the imported goods and export products as endorsed on the licence. Hence, the nexus was certified.
19.	19 of Agenda	M/s Sterlite Industries (India)	8 licences as detailed in column	Nexus approval in respect of EPCG	Shri G. Senthilnathan, Associate General Manager

		Limited, Mumbai	2 of Statement at 'X' of Agenda	authorizations contained in the Statement at 'X' of Agenda	appeared before the Committee and made submissions. The Committee maintained the rejection of nexus in respect of licence No. 0330004099 dated 11.8.2003 issued for import of Stainless Steel Plate ASTM and Annealed Pickled Specification ASME for export of Anode Slime, Copper Cathodes and Rods. However, nexus has been certified in respect of licences, viz (i) 0330004460 dated 7.10.2003; 0330003424 dated 25.3.2003; (iii) 0330002644 dated 3.10.2002; (iv) 0330004270 dated 4.9.2003; (v) 0330003476 dated 31.3.2003; (vi) 0330003462 dated 28.3.2003; and (vii) 0330003776 dated 19.6.2003.
20.	20 of Agenda	M/s Shri Shakti LPG Limited, Hyderabad	01500526 dated 03.10.1996	Waiver of Export Obligation under Para 2.5 of FTP.	Shri D.V. Manohar, Chairman, Shri Shakti Group appeared before the Committee and made submissions in support of the request. The Committee informed the representative that there is no provision for waiver of export obligation and hence the request cannot be acceded to. The representative then expressed willingness to fulfil the export obligation in case the export obligation period is extended in lieu of the period of seizure of the capital goods by the Custom authorities. The Committee

					observed that the period of seizure was about 3 years and 9 months and final decision on appeal filed by party is awaited. It was therefore decided not to allow extension in time.
21.	21 of Agenda	M/s Malwa Industries Ltd., Ludhiana	3030000258 dated 01.03.2002	Regularization of EPCG Authorization and issuance of EODC.	The Committee considered the request as per Agenda and certified the nexus.

The Committee considered the nexus cases as per agenda notes, submissions of representatives of the firms and certified the nexus in respect of the following cases in consultation with the Technical Authority.

No./ Case No.	Case No.	Firms Name & File Number	EPCG No. and Date	<u>CIF/Duty Saved Amount In Rs.</u>	<u>Export Obligation Addl. US\$ Average in Rs.</u>	Import Item	Export Product	Remarks
1.	13	Essar Steels Ltd., Mumbai	0330000773 Dt. 18-12-00	19,8414,924/-	21139455.00 160467019/-	As per list	Hot Rolled Coils, Hot Rolled Sheets, Hot Rolled Plates	Nexus Certified
2.	14.	PLN Construction New Delhi	0530134482 Dt. 9-7-03	75,80,757/-	1276759.00 No information	As per list	Installation of Pipeline by Directional Drilling Method (Service provider)	Nexus Certified

3.	15.	Navjian Roller Floor & Pulse ills Pvt. Ltd., Dahod	3430000204 Dt. 23-1-2004	2,62,000/-	45221.00 NIL	As per list	Process Indian Pulses, Rice, Cereals	Nexus Certified
4.	17.	Alembic Ltd., Baroda	3430000091 Dt. 15-01-2003	1,20,81,330/-	1253249.00 952045591/-	As per list	Antibiotics, Drugs & their formulation	Nexus Certified
5.	19.	Jubilant Organosys Ltd., Baroda	3430000131 Dt. 25-7-03	67,711/-	11476.00 14880333/-	As per list	Chlorine de chloride	Nexus Certified
6.	20.	Do	34300000126 Dt. 9-7-03	67,711/-	11476.00 14880333/-	As per list	Choline Di Chloride	Nexus Certified
7.	23.	ABB Ltd. Mumbai 01/23/06/AM10/EPCG.I	0330004164 Dt.21.8.2003	13,79,394/-	230619.00 19091280/-	As per list	Transformers of all type	Nexus Certified
8.	24.	Alfa Laval India) Ltd., Pune 23/0214/AM04/EPG.I	3130000345 Dt.21.3.2003	11,47,684/-	119800.00 171854000/-	As per list	Equipments for Pharmaceuticals/Process Industry etc.	Nexus Certified
9.	25.	Sun Pharmaceutical Industries Ltd., Mumbai	0330002942 Dt. 16-12-2002	8,49,780/-	90,000.00	As per license	Pharmaceutical Items, Tablets, capsules,	Nexus Certified

							injection drugs and drugs intermediates	
10.	26.	Kailash Ribbon Factory Ltd. New Delhi 05/36/21/449/AM04	0530134525 Dt. 17-7-03	10,94,505/-	1,82,898.34	As per list	Printed Labels and Tags	Nexus Certified
11.	27.	Video Con International Ltd., Aurangabad 03/36/21/498/AM02	0330001589 Dt. 14-12-01	9,96,90,618/-	5,58,210.00	As per list	Glass Parts for Colours Picturte Tubes. Color Picutre Tubes CTV Set and subm assemblies B&W TVS and Sub Assemblies	Nexus Certified
12.	29.	M/s. Aarti Industries Ltd., Mumbai 03/36/021/637/AM05	0330002580 Dt.23-09-02	1,70,28798/-	18,03,516.00	As per List	Ortho Phenylene Diamaine, Para Penylene etc. detisl as per condition sheet	Nexus Certified

EPCG-II Section- Part-II

S. No.	Case No.	Name of the firm	Licence No & Date	Import items	Export items	Remarks
1.	01	M/s. Ramani Hotels Limited, Mumbai F.No.18/31/AM-10/ EPCG-II	0330003004 Dt.30.12.2002	As per List of Import Items Attached	Service to the customers at hotel & Restaurant with Condition to earn Foreign	Nexus Certified

					Exchange in convert able currency.	
2.	02	M/s. Taurian Iron & Steel Co. Limited, Mumbai	0330003445 dt.27.03.2003	List of Import Items Attached	Iron ore fines	Nexus Certified
3.	04	M/s. Ruchi soya Industries Limited, Mumbai F.No.18/36/AM- 10/EPCG-II	0330006500 dt.25.8.2004 & 0330001414 Dt.09.10.2001	As per List of Import items attached	Soya bean meal and extraction, textures vegetable protein edible Soya flour.	Nexus Certified
4.	05	M/s. Synmedic Laboratories, Faridabad F.No.18/65/AM- 10/EPCG-II	0530132444 dated 28.12.2001	As per List of Import Items attached	Pharmaceutical Product	Nexus Certified
5.	06	M/s. Synmedic Laboratories, N.D.	0530132593 Dt.20.02.2002	As Per List of Import items enclosed.	Pharmaceutical Products	Nexus Certified
6.	07	M/s. Synmedic Laboratories ND	0530134284 Dt.05.06.2002	As Per List of Import items enclosed	Pharmaceutical Products	Nexus Certified
7.	08	M/s. Hy-Grade Pellets Limited,Visakhapatnam	2630000091 dt.07.11.2003	As Per List of Import items Enclosed	Iron Ore Pellets	Nexus Certified
8.	09	M/s. Hy-Grade Pellets Limited,Visakhapatnam	2630000094 dt.07.11.2003	As Per List of Import	Iron Ore Pellets	Nexus Certified

				items Enclosed		
9.	10	M/s. Hy-Grade Pellets Limited,Visakhapatnam	2630000095 dt.05.12.2003	As Per List of Import items Enclosed	Iron Ore Pellets	Nexus Certified
10.	11	M/s. Hy-Grade Pellets Limited,Visakhapatnam	2630000101 dt.29.12.204	As Per List of Import items Enclosed	Iron Ore Pellets	Nexus Certified
11.	12	M/s. Hy-Grade Pellets Limited,Visakhapatnam	2630000103 dt.06.1.2004	As Per List of Import items Enclosed	Iron Ore Pellets	Nexus Certified
12.	13	M/s. Hy-Grade Pellets Limited,Visakhapatnam	2630000102 dt.12.01.2004	As Per List of Import items Enclosed	Iron Ore Pellets	Nexus Certified
13.	14	M/s. Hy-Grade Pellets Limited,Visakhapatnam	2630000111 dt.17.12.2004	As Per List of Import items Enclosed	Iron Ore Pellets	Nexus Certified
14.	15	M/s. Hy-Grade Pellets Limited,Visakhapatnam	2630000122 dt.21.04.2004	As Per List of Import items Enclosed	Iron Ore Pellets	Nexus Certified
15.	16	M/s. Hy-Grade Pellets Limited,Visakhapatnam	2630000123 dt.21.04.2004	As Per List of Import items Enclosed	Iron Ore Pellets	Nexus Certified
16.	17	M/s. Hy-Grade Pellets Limited,Visakhapatnam	2630000129 dt.26.04.2004	As Per List of Import	Iron Ore Pellets	Nexus Certified

				items Enclosed		
17.	18	M/s. Hy-Grade Pellets Limited,Visakhapatnam	2630000131 dt.07.05.2004	As Per List of Import items Enclosed	Iron Ore Pellets	Nexus Certified
18.	19	M/s. Hy-Grade Pellets Limited,Visakhapatnam	2630000139 dt.04.06.2004	As Per List of Import items Enclosed	Iron Ore Pellets	Nexus Certified
19.	20	M/s. Hy-Grade Pellets Limited,Visakhapatnam	2630000142 dt.15.06.2004	As Per List of Import items Enclosed	Iron Ore Pellets	Nexus Certified
20.	21	M/s. Hy-Grade Pellets Limited,Visakhapatnam	2630000143 dt.16.06.2004	As Per List of Import items Enclosed	Iron Ore Pellets	Nexus Certified
21.	22	M/s. Hy-Grade Pellets Limited,Visakhapatnam	2630000151 dt.28.07.2004	As Per List of Import items Enclosed	Iron Ore Pellets	Nexus Certified
22.	25	M/s. Carraro India Limited	0530132575 Dt.15.02.2002	As Per List of Import items enclosed	Transmission systems for Tractors and ITS spares.	Nexus Certified
23.	26	M/s. Dhiman Engg. Coroporation	0530134844 Dt.12.09.2003	As Per List of Import items enclosed	Plastic Components	Nexus Certified
24.	27	M/s. Gopsons Papers	0530133276	As Per	Printed Books	Nexus Certified

		Pvt. Ltd.,	Dt.05.09.2002	List of Import items enclosed	other printed articles.	
25.	28	M/s. Gurind India Pvt.Ltd.	0530133785 Dt.27.01.2003	As Per List of Import items enclosed	Glass Art ware	Nexus Certified
26.	31	M/s. Escorts Limited	0530133456 Dt.23.10..2002	As Per List of Import items enclosed	Shock Absorbers & ITS Parts	Nexus Certified
27.	32	M/s. Ajanta Offset & Packaging's Limited, Delhi	0530133261 Dt.04.09.2002	As Per List of Import items enclosed	All kinds of paper Board ,PTD Books ,Writing Pads, Diaries Calendars ETC.	Nexus Certified
28.	33	M/s. Ajanta Offset & Packaging's Limited, Delhi	0530133435 Dt.18.10.2002	As Per List of Import items enclosed	All kinds of Paper, Paper Board , Board Based products including all types of printed books	Nexus Certified
29.	36	M/s.Anand Motor Products Pvt. Limited Delhi	0530133305 Dt.12.09.2002	As Per List of Import items enclosed	Motor Parts , Metal Bonded Robber Parts (Moulded /Extruded)	Nexus Certified
30.	39	M/s. Adarsh Kanch Udyog Pvt. Limited,	0530134570 Dt.25.07.2003	As Per List of Import items enclosed	Lead Glass Tubing, soda Glass Tubing and all type of glass tubing	Nexus Certified

31.	42	M/s.Amira Foods (India) Ltd.,N Delh	0530133760 Dt.20.01.2003	As Per List of Import items enclosed	Rice	Nexus Certified
32.	43	M/s.Amira Foods (India) Ltd.,N Delh	0530132343 Dt.27.11.2003	As Per List of Import items enclosed	Agricultural Product	Nexus Certified
33.	53	M/s.Bharat Explositves Limited, N D	0530134025 Dt.02.04.2003	As Per List of Import items enclosed	Nitroglyl cerine in solvated adhesive	Nexus Certified
34.	57	Bharat Enterprises ND	0530133308 Dt.012.09.2002	As Per List of Import items enclosed	Leather Garments	Nexus Certified
35.	59	M/s. Sigma Freudenberg Nok Pvt. Limited	0530131955 Dt.12.07.2001	As Per List of Import items enclosed	Oil Seals all kinds including Hydraulic, Pneumatic.	Nexus Certified
36.	60	M/s. SBEC Sugar Limited	0530132117 Dt.04.09.2001	As Per List of Import items enclosed	Sugar	Nexus Certified
37.	61	M/s. Morepen Laboratories Limited & Morepen International	0530132435 Dt.21.12.2001	As Per List of Import items enclosed	Drugs and Drugs Intermediates	Nexus Certified
38.	65	M/s. S.Chand International Delhi	0530133123 Dt.23.07.2002	As Per List of	Books	Nexus Certified

				Import items enclosed		
39.	68	M/s. Morepen Laboratories Limited & Morepen Internationa	0530133248 Dt.2 .09.2002	As Per List of Import items enclosed	Drugs and Drugs Intermediates, Formulations	Nexus Certified
40.	69	M/s. Morepen Laboratories Limited & Morepen Internationa	0530133253 Dt.2.09.2002	As Per List of Import items enclosed	Drugs and Drugs Intermediates	Nexus Certified
41.	76	M/s. U.P.Twiga Fiber Glass Limited, ND	0530134093 Dt.30.04.2003	As Per List of Import items enclosed	Fiber Glass Tissue with UF/PF Resin Content Minimum 17%.	Nexus Certified
42.	80	M/s. SRS Diecasting Pvt. Limited, Gurgaon`	0530134954 Dt.29.09.2003	As Per List of Import items enclosed	Pressure Die cast Component	Nexus Certified
43.	86	M/s. Punj Lloyd Limited, ND	0530135235 Dt.18.11.2003	As Per List of Import items enclosed	Construction and Related Engineering Services	Nexus Certified
44.	87	M/s. Pearl Mineral Limited	0530134452 Dt.03.07.2003	As Per List of Import items enclosed	Granite Tiles, Slabs Blocks	Nexus Certified
45.	92	M/s Sunstar Overseas Ltd.	0530133295 dt. 10.09.2002	As Per List of Import items enclosed	Basmati / Non Basmati Rice	Nexus Certified

The following nexus cases of **EPCG –I** has been **deferred** as neither the representative of the firm nor the Technical Authority provided documents / inputs to the Committee:

S. No.	Case No.	Firm's Name	Licence No. & Date	CIF/Duty Saved Amount in Rs.	Export Obligation	Import Item	Export Product
1.	1	Hindalco Inds Ltd. Varanasi 23/62/AM09/ EPCG.I (also for below listed 26 cases)	1530000026 Dt.26-2-2002	7,13,92.178/-	7410440 ---	As per list	Aluminum Ingots, Wire/Bars Rod/Ally Billets
2.	2	--Do--	1530000019 Dt.9-11-2001	136,80,08,762/-	141250650 ---	As per list	-Do-
3.	3	--Do--	1530000036 Dt. 17-3-2003	95,79,567/-	994352 --	As per list	-Do-
4.	4	--Do--	1530000032 Dt. 18-11-2002	1,00,56,450/-	1043850 --	As per list	-Do-
5.	5	--Do--	1530000027 Dt. 10.7.2002	7,49,04,687/-	7775035 --	As per list	-Do-
6.	6	--Do--	1530000039 Dt. 27-03-03	48,46,142/-	503025 ---	As per list	-Do-
7.	7	--Do— Mumbai	0330000819 Dt. 12-1-2001	2,67.22.223/-	2847030 Avg. E.O.2149299131	Slitter Machine etc.	Aluminum Foils
8.	8	-Do-	0330001520	2,90,34,150/-	3075000	Lamintor	Aluminum Foils

			Dt. 13-11-01		2149299131		
9.	9	Mangalore Refinery & Petro Chemical Ltd., Mumbai	0330004188 Dt. 26-08-03	33,63,724/-	562712 8490933333/-	As per list	Naphtha, ATF,HSD, etc.
10.	10	Ballarpur Inds. Ltd. Mumbai	0330001531 Dt. 3-12-01	19,21,62,822/-	20351919 149700773/-	As per list	Paper & Paper products
11.	11	Bharat Hotels Ltd. Mumbai	0330001332 Dt. 4-9-01	1,00,00,000/-	5165715.00 ---	As per list	Service Provider
12.	12	Technova Imaging Systems Pvt. Ltd., Mumbai	0330003075 Dt. 8-1-03	5,55,27,221/-	5880875.00 88897666/-	As per list	Offset Printing Plates used for image transfer
13.	16	Indian Dairy machinery Co. Ltd., Udyog Nagar	3430000083 Dt. 15-11-2002	1,23,10,000/-	1267765.00 NIL	As per list	As per list
14.	18	Jewel Consumer Care Pvt. Ltd., Baroda	3430000059 Dt. 27-6-2002	32,44,787/-	327756.00 NIL	As per list	Tooth Brushes/Domestic Brushes/Paint Brushes/Synthetic or Artificial Monofilament yarn
15.	21	Steelco Gujarat Ltd., Bharuch	3430000135 Dt.31-7-2003	74,53,814/-	1263358.00 1303719068/-	As per list	Cold Rolled Non Alloy Sheets/W9de coils/circle Cold Rolled Galvanized Non Alloy Steel sheets/wide Coils

16.	22	Perfect Colourants and Plastics Pvt. Ltd., Broda	3430000205 Dt. 28-1-04	8,30,446/-	143334.00 4224796/-	As per list	Colour, white and balckmaster batches, compound of poly propylene etc.
17.	28	M/s. Grand Hotels (Bombay) Pvt. Ltd. Mumbai	0330000379 Dt. 23-6-2000	5,68,460/-	52,880.00	Elantra Coupe 1.8 A/T Model=ANCDB6B with accessories and spares	Services to customer

The following nexus cases of **EPCG –II** has been **deferred** as neither the representative of the firm nor the Technical Authority provided documents / inputs to the Committee:

S. No.	Case No.	Firm's Name	Licence No. and date	Import Item	Export Product
1.	03	M/s. Videocon Intenerational Limited, Mumbai Pt.F.23/1525/AM-02/EPCG-II	05330001589 Dt 14.12.2001	Rebuild for corning funnel press machine from(Lynch systems, USA) details as per list attached and spares etc.	Glass parts for colour picture tubes, colour tubes CTV sets and sub assembles B & W TVs and sub assemblies.
2.	23.	M/s. Goetze (India) Limited,	0530134427 dt.27.06.2003	As Per List of Import items Enclosed	Piston
3.	24	M/s. Goetze (India) Limited,	0530134426 dt.27.06.2003	As Per List of Import items Enclosed	Pistons

4.	29	M/s. Dabur India Limited	0530133995 Dt.26.03.2003	As Per List of Import items enclosed	As per list of export items enclosed.
5.	30	M/s. Eicher Limited, N D	0530133400 Dt.11.10.2002	As Per List of Import items enclosed	Tractors/Engines /Spare Parts
6.	34	M/s. Bharat Aluminum Co. Limited, New Delhi	0530133871 Dt.20.02.2003	As Per List of Import items enclosed	Aluminum Ingots, Aluminum Wire Bar/Rods ,Rolled etc.
7.	35	M/s. Aalekh Polymers Pvt. Limited, ND	0530133232 Dt.23.08.2002	As Per List of Import items enclosed	Filled /Reinforced/ Additive Plastic Granules * Coloured Master batch.
8.	37	M/s.Apeejay Surrendra Park Hotels Limited, ND	0530133275 Dt.05.09.2002	As Per List of Import items enclosed	Services to foreign guests
9.	38	M/s. Ajanta Offset & Packaging's Limited, Delhi	0530134346 Dt.13.06.2003	As Per List of Import items enclosed	All kinds of Paper, Paper Board , Board Based products including all types of printed books
10.	40	M/s.AVN Print & Pack Pvt.Limited Delhi	0530134544 Dt.23.07.2003	As Per List of Import items enclosed	Printing and stationery Products
11.	41	M/s.Azure Kooltech Industries New Delhi	0530133807 Dt.04.02.2003	As Per List of Import items enclosed	Indore Unit for split Air conditioner /Blowers
12.	44	M/s.Bharti Infotel Limited	0530135382 Dt.16.12.2003	As Per List of Import items enclosed	Service Provider
13.	45	M/s.Bharati Cellular Limiter,N D	0530134754 Dt.29.08.2003	As Per List of Import items enclosed	Service Provider
14.	46	M/s.Alchem	0530133669	As Per List of	Drugs and drugs

		International Limited	Dt.20.12.2002	Import items enclosed	Intermediates
15.	47	M/s.Alchem International Limited	0530133767 Dt.20.1.2002	As Per List of Import items enclosed	Drugs and drugs Intermediates
16.	48	M/s.Amirchand Jagdish Kumar Delhi	0530133249 Dt.2.09.2002	As Per List of Import items enclosed	Rice
17.	49	M/s.Balloons ,N.D	0530132133 Dt.07.09.2001	As Per List of Import items enclosed	Readymade Garments (Mens Shirts)
18.	50.	M/s. Alcome Overseas Pvt.Limited	0530131824 Dt.27.05.2001	As Per List of Import items enclosed	Chemical (0062)
19.	51	M/s. Al Chem. Interventional Limited ,ND	0530132428 Dt.20.12.2001	As Per List of Import items enclosed	Drugs and Drugs Intermediates
20.	52	M/s. Al Chem. Interventional Limited ,ND	0530133429 Dt.20.12.2001	As Per List of Import items enclosed	Drugs and Drugs Intermediates
21.	54	M/s. APIS (India) Natural Products N D	0530133269 Dt.04.09.2002	As Per List of Import items enclosed	Honey Polyflora (Honey)
22.	55	M/s. Al Chem. Interventional Limited ,ND	0530133619 Dt.04.12.2002	As Per List of Import items enclosed	Drugs and Drugs Intermediates
23.	56	AV Engineers ,N D	0530133404 Dt.11.10.2002	As Per List of Import items enclosed	Automotives parts (Machinery Spares & Fittings (Aluminium)
24.	58	M/s. Syndicate Binders	0530132243 Dt.16.10.2001	12000 Sinloch Perfect Blinder SB-1300 S4MP-Number-1	Stationary & Allied Products (Diaries etc.)
25.	62	M/s. Macro Entertainment Pvt. Limited,	0530132507 Dt.21.01.2002	As Per List of Import items enclosed	Video Software, Television Software, Multimedia

					Software, Graphics Related services Thereof.
26.	63	M/s. Samsong India Electronics Limited ND	0530133818 Dt.05.02.2003	As Per List of Import items enclosed	Colour Televisions
27.	66	M/s. Spun Micro Processing Pvt.Limited Delhi	0530133173 Dt.08.08.2002	As Per List of Import items enclosed	Gear And Gear Blanks (Auto Mative Components)
28.	67	M/s. Span Farms Pvt. Limited ND	0530133675 Dt.26.12.2002	1.Grain Color Sorter Mder :GS1200AIS – Number -1 2. DEL: TA 145PRE- Cleaner- Number-1	Rice
29.	70	M/s. Mascot (India) Tools & Forgings Pvt Limited	0530133668 Dt.2.09.2002	As Per List of Import items enclosed	Forged Hand Tools
30.	71	M/s. Oriental Carbon & Chemicals Limited, ND	0530134748 Dt.03.09.2003	As Per List of Import items enclosed	Insoluble Sulphur
31.	72	M/s. Victora Tools Engineers, Faridabad	0530135665 Dt10.2.2004	As Per List of Import items enclosed	Sheet Metal Components & Sub assembly for Automobile
32.	73.	M/s. Sterling Tools Limited, ND	0530134355 Dt.19.06.2003	As Per List of Import items enclosed	Fasteners –Bolts, Serews, Nuts, Studs etc.
33.	74	M/s. Sterling Tools Limited, ND	0530134472 Dt.07.07.2003	As Per List of Import items enclosed	Fasteners –Bolts, Serews, Nuts, Studs etc.
34.	75	M/s. Steel Bird Hi- Tech (India) Limited, ND	0530134893 Dt.19.09.2003	As Per List of Import items enclosed	Safety Helmets & ITS Parts

35.	77	M/s. Tara Arts Printers	0530134324 Dt.11.06.2003	As Per List of Import items enclosed	Books, Magazines, Calendars, Diaries & Other Printed Paper Products
36.	78	M/s. Sunstar Overseas Limited, Delhi	0530134174 Dt.14.05.2003	As Per List of Import items enclosed	Basmati/Non Basmati Rice
37.	79	M/s. Smatal Color Limited	0530134534 Dt.18.07.2003	As Per List of Import items enclosed	Color Picture Tube/Color Display Tubes
38.	81	M/s. Sunstar Overseas Limited, Delhi	0530134173 Dt.14.05.2003	As Per List of Import items enclosed	Basmati/Non Basmati Rice
39.	82	M/s. MARS Associates Pvt.Limited, Manesar	0530134394 Dt.25.06.2003	As Per List of Import items enclosed	Aluminum Alloys Pressure Die casting Machined, Steel Forging/Casting.
40.	83	M/s. Modi Motor Pvt.Ltd.	0530134574 Dt.25.07.2003	As Per List of Import items enclosed	All kinds of printing & Packaging including paper cartons, inserts, labels , folders, posters etc.
41.	84	M/s. Mitra Industries Limited, N D	0530134592 Dt.1.08.2003	As Per List of Import items enclosed	Blood Collection Bags
42.	85	M/s. Musashi Auto Partsindia Pvt. Limited,	0530134559 Dt.23.07.2003	As Per List of Import items enclosed	Bearings, Gears, Gearing and Driving Elements
43.	89	M/s. Musashi Auto Partsindia Pvt. Limited,	0530134578 Dt.25.07.2003	As Per List of Import items enclosed	Bearings, Gears, Gearing and Driving Elements
44.	90	M/s. Phoenix Lamps India Limited, Noida	0530134980 Dt.01.10.2003	As Per List of Import items enclosed	Halogen Lamps compact florescent lamps & Parts thereof.

45.	91	M/s. Positiv Television Pvt. Limited,	0530135138 Dt.27.10.2003	As Per List of Import items enclosed	Television services, Television Transmission services, Video Software Related Services.
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